GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 851 ANSWERED ON 08/12/2025

PROMOTING SUSTAINABLE URBAN MOBILITY IN HARYANA

851. SMT. REKHA SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the progress made under initiatives aimed at reducing urban pollution by promoting public transport and non-motorized transport (such as walking and cycling), especially in the State of Haryana; and
- b) whether Government has any plans to further expand such efforts through infrastructure development, behavioural incentives, or urban mobility planning?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) & (b): Urban planning' is a State subject. Therefore, the respective State Governments are responsible for planning, initiating, promoting and developing urban transport / non-motorized transport infrastructure including reducing urban pollution. Government of India provides financial assistance to urban transport projects through project schemes and also issues policy guidelines on matter related to urban transport from time to time. In order to make urban transport system sustainable, the Ministry has taken several steps to facilitate cities to improve public transportation system such as:
 - i. Ministry of Housing & Urban Affairs have notified National Urban Transport Policy, 2006, various guidance documents and advisories to facilitate States / Union Territories/ Cities / Urban Local Bodies;
 - ii. Metro Rail Policy, 2017 was issued, with focus on systematic planning and implementation of metro rail system in more comprehensive and sustainable manner.
- iii. National Transit Oriented Development (ToD) policy 2017 is a guiding document for all States /Union Territories UTs to promote planned and sustainable urban centers with high density, mixed land-use within an influence zone of 500-800 meters of mass transit stations:
- iv. As per Metro Rail policy 2017, Financial assistance for metro rail projects is being provided in the form of equity and subordinate debt (for part of taxes), subject to an overall ceiling of 20% of the cost of the projects, excluding private investment, cost of land, rehabilitation and resettlement. So far, about 1083 kms of metro rail lines (including 55 kms of Delhi Meerut RRTS and 40.62 kms of metro rail lines in State of Haryana) are operational in 25 different cities namely, Delhi, Noida, Greater Noida, Ghaziabad, Faridabad, Ballabgarh, Bahadurgarh, Gurugram, Bangalore, Hyderabad, Kolkata, Chennai, Jaipur, Kochi, Lucknow, Agra, Mumbai, Ahmadabad, Nagpur, Kanpur, Pune, Meerut, Gandhinagar, Indore and Patna.

v. Government of India launched "PM-eBus Sewa Scheme" on 16th August 2023 with the aim to augment bus operations by deployment of 10,000 electric buses on PPP model. Central Assistance (CA) on Per-km of bus operation for 10 years along with one-time CA for development of associated infrastructure (i.e. behind-the-meter power and bus depot infrastructure) is provided under the Scheme. Out of 10,000 buses, a total of 9,360 buses has been sanctioned for 106 cities across 19 States/UTs so far. A total of 450 e-buses has been sanctioned for the State of Haryana under the PM-eBus Sewa and the city-wise details are given in **Annexure.**

Further, State Government of Haryana has reported that they have notified Haryana Electric Vehicle Policy-2022 in order to promote electric mobility.

ANNEXURE TO THE RAJYA SABHAUNSTARRED QUESTION No. 851 TO BE ANSWERED ON DECEMBER 08, 2025

<u>City-Wise Details Of Buses Sanctioned To State Of Haryana Under PM-eBus Sewa Scheme</u>

Sr. No.	City	No. of Buses Sanctioned
1	Faridabad	100
2	Gurugram	100
3	Hisar	50
4	Karnal	50
5	Panipat	50
6	Rohtak	50
7	Yamuna Nagar	50
Total		450